

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 213
(IB)- 796(ND)2020

IN THE MATTER OF:

M/s. Burlington Finance

...

Applicant/Petitioner

Versus

Vipul Ltd

...

Respondent

Under Section: 7 of IBC, 2016

Order delivered on 26.10.2020

CORAM:

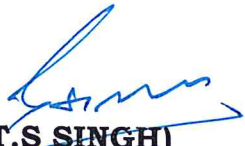
**SHRI ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENTS:

ORDER

Renotify this case on 18.11.2020.


(T.S SINGH)
COURT OFFICER